

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 25.04.2022										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	26802/2022	25.04.2022	BLAPL - 1541/2022	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-04-20			(Seat No -)
2	26803/2022	25.04.2022	FAO-250/2021	TRILOCHAN BAG	C.O.	COURT NO. 15	Order Dtd. 2022-04-18			(Seat No -)
3	26804/2022	25.04.2022	WP (C) - 9433/2022	FIROZ AHMED	C.O.	COURT NO. 3	Order Dtd. 2022-04-21			(Seat No -)
4	26805/2022	25.04.2022	WP (C) - 6879/2022	K. S. DAS	C.O.	COURT NO. 3	Order Dtd. 2022-04-21		WRIT BRANCH (DIVISION BENCH)	(Seat No - 124)
5	26806/2022	25.04.2022	WP (C) - 7653/2022	SURENDRA DAS	C.O.	COURT NO. 3	Order Dtd. 2022-04-21			(Seat No - 124)
6	26807/2022	25.04.2022	WP (C) - 7653/2022	S. K. BISWAL	C.O.	COURT NO. 3	Order Dtd. 2022-04-21			(Seat No - 124)
7	26808	25.04.	WP (C)	P.K.	C.O.	COURT	Order Dtd. 2022-04-21			(S

	/2022	2022	- 519/2 022	LENKA	.	T NO. 3				ea t No - 12 4)
8	26809 /2022	25.04. 2022	WP (C) - 9426/ 2022	P.K. LENKA	C.O.	COUR T NO. 3	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
9	26810 /2022	25.04. 2022	WP (C) - 1379/ 2021	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-06			(S ea t No - 10 2)
1 0	26811 /2022	25.04. 2022	WP (C) - 5842/ 2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-03-07			(S ea t No - 10 2)
1 1	26812 /2022	25.04. 2022	WP (C) - 6074/ 2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-03-09			(S ea t No - 10 2)
1 2	26813 /2022	25.04. 2022	WP (C) - 6688/ 2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-03-29			(S ea t No - 10 2)
1 3	26814 /2022	25.04. 2022	WP (C) - 6689/ 2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-03-16			(S ea t No - 10 2)
1 4	26815 /2022	25.04. 2022	WP (C) - 902/2 018	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-07			(S ea t No

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1 5	26816 /2022	25.04. 2022	WP (C) - 11466 /2011	S K BEHERA	GEN ERA L		Order Dtd. 2015-01-27		WRIT BRAN CH-7	(S ea t No - 5)
1 6	26817 /2022	25.04. 2022	WP (C) - 289/2 011	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-06			(S ea t No - 5)
1 7	26818 /2022	25.04. 2022	WP (C) - 7452/ 2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-07			(S ea t No - 5)
1 8	26819 /2022	25.04. 2022	WP (C) - 3989/ 2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-15			(S ea t No - 5)
1 9	26820 /2022	25.04. 2022	WP (C) - 9426/ 2022	SANJIB KUMAR BHANJAD EO	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
2 0	26821 /2022	25.04. 2022	WP (C) - 6844/ 2020	S K BEHERA	GEN ERA L		Order Dtd. 2022-03-23			(S ea t No - 10 2)
2 1	26822 /2022	25.04. 2022	WP (C) - 38465 /2021	J. R. BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21			(S ea t No - 10 2)
2 2	26823 /2022	25.04. 2022	WP (C) - 11942 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2021-04-05			(S ea t No

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2 3	26824 /2022	25.04. 2022	WP (C) - 6151/ 2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-03-14			(S ea t No - 10 2)
2 4	26825 /2022	25.04. 2022	WP (C) - 36/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-01-05			(S ea t No - 10 2)
2 5	26826 /2022	25.04. 2022	WP (C) - 8340/ 2020	B.K.NAY AK	C.O .	COUR T NO. 3	Order Dtd. 2022-04-20			(S ea t No - 10 2)
2 6	26827 /2022	25.04. 2022	WP (C) - 7893/ 2012	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-06			(S ea t No - 10 2)
2 7	26828 /2022	25.04. 2022	WP (C) - 28081 /2011	M. N. MOHANTY	C.O .		Order Dtd. 2022-04-22			(S ea t No - 10 2)
2 8	26829 /2022	25.04. 2022	WPC (O AC) - 4008/ 2015	P.K.JEN A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 10 2)
2 9	26830 /2022	25.04. 2022	WP (C) - 3175/ 2015	NARENDR A KUMAR NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 10 2)
3	26831	25.04.	CRLA-	T.R.DAS	C.O	COUR	Order Dtd. 2022-04-20			(S

0	/2022	2022	610/2021		.	T NO. 11				ea t No - 10 2)
3 1	26832 /2022	25.04. 2022	WP (C) - 2536/ 2015	LOKANATH DASH	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-22			(S ea t No - 10 2)
3 2	26833 /2022	25.04. 2022	CRLRE V- 233/2 019	P.K.BARIK	C.O .	COURT NO. 23	Order Dtd. 2022-04-20			(S ea t No - 10 2)
3 3	26834 /2022	25.04. 2022	WP (C) - 5042/ 2014	N. SAHOO	C.O .	COURT NO. 16	Order Dtd. 2022-04-22			(S ea t No - 10 2)
3 4	26835 /2022	25.04. 2022	WP (C) - 29192 /2011	M. R. BARIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-04-22		WRIT BRANCH (DIVISION BENCH)	(S ea t No - 12 2)
3 5	26836 /2022	25.04. 2022	CRLRE V- 133/2 022	A.MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 12 2)
3 6	26837 /2022	25.04. 2022	WP (C) - 13290 /2015	M. N. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 12 2)
3 7	26838 /2022	25.04. 2022	WP (C) - 9418/ 2022	M.R.ROU TRAY	C.O .	COURT NO. 2	Order Dtd. 2022-04-21			(S ea t No

						OLD				- 12 2)
3 8	26839 /2022	25.04. 2022	WP (C) - 9434/ 2022	MITHUN DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-18			(S ea t No - 12 2)
3 9	26840 /2022	25.04. 2022	WP (C) - 4076/ 2022	A.K.PAN DA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-13	WRIT BRAN CH-6		(S ea t No - 24 )
4 0	26841 /2022	25.04. 2022	WP (C) - 7397/ 2022	P.K.LEN KA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21			(S ea t No - 24 )
4 1	26842 /2022	25.04. 2022	CONTC - 6942/ 2021	L.D.PAN DA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-22	CONT EMPT		(S ea t No - 1)
4 2	26843 /2022	25.04. 2022	WP (C) - 41/20 22	J. PRADHAN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21			(S ea t No - 1)
4 3	26844 /2022	25.04. 2022	WP (C) - 41/20 22	K. K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21			(S ea t No - 1)
4 4	26845 /2022	25.04. 2022	WP (C) - 4562/ 2022	A.SARMA DI	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 12 2)
4 5	26846 /2022	25.04. 2022	WP (C) - 41/20	M. BARAL	C.O .	COUR T NO.	Order Dtd. 2022-04-21			(S ea t

			22			3 OLD				No - 12 2)
4 6	26847 /2022	25.04. 2022	WP (C) - 4562/ 2022	J. P. KAR	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 2)
4 7	26848 /2022	25.04. 2022	WP (C) - 41/20 22	M. BARAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21			(S ea t No - 12 2)
4 8	26849 /2022	25.04. 2022	WP (C) - 41/20 22	M. BARAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21			(S ea t No - 12 2)
4 9	26850 /2022	25.04. 2022	WP (C) - 41/20 22	PRASANJ IT BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21			(S ea t No - 12 2)
5 0	26851 /2022	25.04. 2022	WP (C) - 11592 /2014	S. C. SUNDARA	C.O .	COUR T NO. 16	Order Dtd. 2022-04-22			(S ea t No - 12 2)
5 1	26852 /2022	25.04. 2022	RVWPE T- 100/2 007	NARENDR A KUMAR NAYAK	C.O .	COUR T NO. 16	Order Dtd. 2022-04-22			(S ea t No - 12 2)
5 2	26853 /2022	25.04. 2022	WP (C) - 3278/ 2015	B. D. SAHU	C.O .	COUR T NO. 16	Order Dtd. 2022-04-19			(S ea t No - 12 2)

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53	26854/2022	25.04.2022	WP (C) - 3279/2015	B. D. SAHU	C.O.	COURT NO. 16	Order Dtd. 2022-04-19			(Seat No - 122)
54	26855/2022	25.04.2022	WPC (OAC) - 2714/2012	R DAS	GENERAL		Order Dtd. 2022-02-22			(Seat No - 122)
55	26856/2022	25.04.2022	WP (C) - 24203/2011	P C BEHERA	GENERAL		Entire Order			(Seat No - 122)
56	26857/2022	25.04.2022	WP (C) - 11530/2014	G.SUNDA RA	GENERAL		Order Dtd. 2022-04-13			(Seat No - 122)
57	26858/2022	25.04.2022	ABLAP L- 15955/2021	S MOHANTY	GENERAL		Order Dtd. 2022-01-12			(Seat No - 122)
58	26859/2022	25.04.2022	BLAPL - 7240/2019	G.JAYAS INGH	GENERAL		Order Dtd. 2020-08-24			(Seat No - 122)
59	26860/2022	25.04.2022	WP (C) - 8625/2007	P SAHOO	GENERAL		Order Dtd. 2014-12-19		WRIT BRANCH-6	(Seat No - 16)
60	26861/2022	25.04.2022	WP (C) - 2164/	S BARIK	GENERAL		Order Dtd. 2004-03-11Petition,Annexure,		WRIT BRANCH-8	(Seat



			2003							No - 39)
61	26862 /2022	25.04. 2022	WP (C) - 2866/2022	S P SETHY	GENERAL		PetitionAnnexure,	S R REPO RT	WRIT BRANCH (DIVISION BENCH)	(Seat No - 104)
62	26863 /2022	25.04. 2022	WP (C) - 3840/2022	S P SETHY	GENERAL		PetitionAnnexure,	S R REPO RT	WRIT BRANCH (DIVISION BENCH)	(Seat No - 115)
63	26864 /2022	25.04. 2022	CONTC - 4747/2021	S P SETHY	GENERAL		Entire Order		CONT EMPT	(Seat No - 1)
64	26865 /2022	25.04. 2022	WP (C) - 3840/2022	S P SETHY	GENERAL		PetitionAnnexure,		WRIT BRANCH (DIVISION BENCH)	(Seat No - 115)
65	26866 /2022	25.04. 2022	WP (C) - 2866/2022	S P SETHY	GENERAL		PetitionAnnexure,		WRIT BRANCH (DIVISION BENCH)	(Seat No - 104)
66	26867 /2022	25.04. 2022	WP (C) - 18886 /2021	M DAS	GENERAL		PetitionAnnexure, Counter, Rejoinder, Entire Order, Affidavit,			(Seat No - 104)
67	26868 /2022	25.04. 2022	WP (C) - 1828/2015	S.C. SUNADAR A	GENERAL		Order Dtd. 2022-04-18			(Seat No

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6 8	26869 /2022	25.04. 2022	WP (C) - 9426/ 2022	A. K. PRADHAN	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
6 9	26870 /2022	25.04. 2022	BLAPL - 5614/ 2021	S K SINGH	GEN ERA L		Order Dtd. 2022-03-25			(S ea t No - 10 2)
7 0	26871 /2022	25.04. 2022	CONTC (CPB) - 3/201 9	L K NAYAK	GEN ERA L		Order Dtd. 2022-02-09			(S ea t No - 10 2)
7 1	26872 /2022	25.04. 2022	BLAPL - 2796/ 2022	K C PANDA	GEN ERA L		Order Dtd. 2022-04-19			(S ea t No - 10 2)
7 2	26873 /2022	25.04. 2022	WP (C) - 7879/ 2022	P. K. JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-22			(S ea t No - 10 2)
7 3	26874 /2022	25.04. 2022	WP (C) - 7881/ 2022	P. K. JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-22			(S ea t No - 10 2)
7 4	26875 /2022	25.04. 2022	RSA- 101/2 015	A SAHU	GEN ERA L		Order Dtd. 2016-07-12		SECO ND APPE AL	(S ea t No - 5)
7	26876	25.04.	WP (C)	P. K.	C.O	COUR	Order Dtd. 2022-04-22			(S

5	/2022	2022	- 3043/ 2022	NAYAK	.	T NO. 1				ea t No - 5)
7 6	26877 /2022	25.04. 2022	ITA- 89/20 18	T.K.NAY AK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21			(S ea t No - 5)
7 7	26878 /2022	25.04. 2022	WP (C) - 1831/ 2003	S.N.MOH ANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-20			(S ea t No - 5)
7 8	26879 /2022	25.04. 2022	SA- 257/1 997	M DAS	GEN ERA L		Order Dtd. 2001-09-05		SECO ND APPE AL	(S ea t No - 2)
7 9	26880 /2022	25.04. 2022	WP (C) - 19890 /2016	B.R. SENAPAT I	C.O .	COUR T NO. 22	Order Dtd. 2022-04-21			(S ea t No - 2)
8 0	26881 /2022	25.04. 2022	WP (C) - 8209/ 2017	B.R. SENAPAT I	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21			(S ea t No - 2)
8 1	26882 /2022	25.04. 2022	WP (C) - 2616/ 2018	P.K.MOH ANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21			(S ea t No - 2)
8 2	26883 /2022	25.04. 2022	WP (C) - 8209/ 2017	L. D. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21			(S ea t No - 2)
8	26884	25.04.	WP (C)	S	GEN		Order Dtd. 2017-11-06	22/1	WRIT	(S

3	/2022	2022	- 20691 /2017	MALLICK	ERA L			/19, 28/1 /19, 20/3 /19, 4/4/ 19, 15/4 /19	BRAN CH-2	ea t No - 8)
8 4	26885 /2022	25.04. 2022	WP (C) - 9002/ 2022	B.R. SENAPAT I	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 2)
8 5	26886 /2022	25.04. 2022	WP (C) - 5581/ 2022	L. K. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-22			(S ea t No - 12 2)
8 6	26887 /2022	25.04. 2022	WP (C) - 5482/ 2022	RABI SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2022-04-22			(S ea t No - 12 2)
8 7	26888 /2022	25.04. 2022	WP (C) - 9002/ 2022	D.K.SAH OO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 2)
8 8	26889 /2022	25.04. 2022	WP (C) - 5549/ 2022	BALARAM SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-22			(S ea t No - 12 2)
8 9	26890 /2022	25.04. 2022	WP (C) - 20692 /2017	S MALLICK	GEN ERA L		Entire Order		WRIT BRAN CH-2	(S ea t No - 8)
9	26891	25.04.	WP (C)	D.MOHAN	C.O	CHIE	Order Dtd. 2022-04-21		WRIT	(S

0	/2022	2022	- 9297/ 2022	TY	.	F JUST ICE' S COUR T			BRAN CH (DIV ISIO N BENC H-3)	ea t No - 12 4)
9 1	26892 /2022	25.04. 2022	WP (C) - 32208 /2021	PRADIPT A KISHORE MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-08-24		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 9)
9 2	26893 /2022	25.04. 2022	WP (C) - 9297/ 2022	D.K.SAH OO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 4)
9 3	26894 /2022	25.04. 2022	WP (C) - 10051 /2022	DILLIP KUMAR SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21			(S ea t No - 12 4)
9 4	26895 /2022	25.04. 2022	WP (C) - 12697 /2013	B.K.MOH ARANA	C.O .	COUR T NO. 19	Order Dtd. 2022-04-21			(S ea t No - 12 4)
9 5	26896 /2022	25.04. 2022	WP (C) - 10050 /2022	DILLIP KUMAR SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21			(S ea t No - 12 4)
9 6	26897 /2022	25.04. 2022	WP (C) - 7576/ 2022	TAPAN KUMAR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 7)
9	26898	25.04.	WP (C)	I PANDA	GEN		Order Dtd. 2022-04-18			(S

7	/2022	2022	- 2729/ 2022		ERA L				ea t No - 10 7)
9 8	26899 /2022	25.04. 2022	WP (C) - 2729/ 2022	I PANDA	GEN ERA L		Order Dtd. 2022-04-18		(S ea t No - 10 7)
9 9	26900 /2022	25.04. 2022	WP (C) - 13379 /2014	RADHA MOHAN NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2022-04-21		(S ea t No - 10 7)
1 0 0	26901 /2022	25.04. 2022	MACA- 136/2 020	P.K.PAR IDA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-21		(S ea t No - 10 7)
1 0 1	26902 /2022	25.04. 2022	MACA- 136/2 020	S.K.SAH OO	C.O .	COUR T NO. 22	Order Dtd. 2022-04-21		(S ea t No - 10 7)
1 0 2	26903 /2022	25.04. 2022	WP (C) - 13379 /2014	H. JENA	C.O .	COUR T NO. 9	Order Dtd. 2022-04-21		(S ea t No - 10 7)
1 0 3	26904 /2022	25.04. 2022	CRLA- 134/2 019	B.DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-20		(S ea t No - 10 7)
1 0 4	26905 /2022	25.04. 2022	WP (C) - 19690 /2014	R. C. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21		(S ea t No - 10 7)

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105	26906/2022	25.04.2022	CMP-150/2022	A. K. BEHERA	GENERAL		Order Dtd. 2022-03-03			(Seat No - 107)
106	26907/2022	25.04.2022	CRLMC - 1841/2021	S. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022-04-21		CRIMINAL MISC -1	(Seat No - 2)
107	26908/2022	25.04.2022	ABLAP L-10883/2020	A. K. BEHERA	GENERAL		Order Dtd. 2022-02-15			(Seat No - 2)
108	26909/2022	25.04.2022	BLAPL - 5849/2021	SUVENDU BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 2)
109	26910/2022	25.04.2022	TRP (C) - 333/2021	A. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-28			(Seat No - 2)
110	26911/2022	25.04.2022	ABLAP L-8527/2017	A. K. BEHERA	GENERAL		Order Dtd. 2017-07-06		CRIMINAL MISC -3	(Seat No - 14)
111	26912/2022	25.04.2022	WP (C) - 9645/2022	MITHUN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-21		WRIT BRANCH-7	(Seat No - 48)
112	26913/2022	25.04.2022	WP (C) - 9642/2022	MITHUN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-21		WRIT BRANCH-7	(Seat No - 48)

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1 1 3	26914 /2022	25.04. 2022	BLAPL - 4295/ 2021	J.P.KAR	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 48 )
1 1 4	26915 /2022	25.04. 2022	WP (C) - 22652 /2019	S.K. BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2022-04-21	WRIT BRAN CH-4		(S ea t No - 27 )
1 1 5	26916 /2022	25.04. 2022	WP (C) - 10065 /2019	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 8	Order Dtd. 2022-04-21	WRIT BRAN CH-5		(S ea t No - 32 )
1 1 6	26917 /2022	25.04. 2022	BLAPL - 771/2 021	RAHUL SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-22			(S ea t No - 32 )
1 1 7	26918 /2022	25.04. 2022	WP (C) - 12075 /2019	J. C. BARAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21			(S ea t No - 32 )
1 1 8	26919 /2022	25.04. 2022	BLAPL - 5018/ 2021	N.MOHAP ATRA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-22			(S ea t No - 32 )
1 1 9	26920 /2022	25.04. 2022	WP (C) - 9140/ 2022	DEBENDR A BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21	WRIT BRAN CH-2		(S ea t No - 34 )
1 2 0	26921 /2022	25.04. 2022	BLAPL - 4816/ 2021	P.K.SAH OO	C.O .	COUR T NO.	Order Dtd. 2022-04-22			(S ea t No - 34 )



			2021			1				No - 34)
1 2 1	26922 /2022	25.04. 2022	WP (C) - 9140/ 2022	R. C. MUDULI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21		WRIT BRAN CH-2	(S ea t No - 34 )
1 2 2	26923 /2022	25.04. 2022	BLAPL - 975/2 021	B.B. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21		CRIM INAL MISC -1	(S ea t No - 5)
1 2 3	26924 /2022	25.04. 2022	WP (C) - 9637/ 2022	R. C. ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21			(S ea t No - 5)
1 2 4	26925 /2022	25.04. 2022	BLAPL - 764/2 021	RAHUL SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 5)
1 2 5	26926 /2022	25.04. 2022	ABLAP L- 1576/ 2022	R. K. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21		CRIM INAL MISC -1	(S ea t No - 7)
1 2 6	26927 /2022	25.04. 2022	WP (C) - 9310/ 2022	P.K.JEN A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-22			(S ea t No - 7)
1 2 7	26928 /2022	25.04. 2022	WP (C) - 12356 /2018	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-04-22		WRIT BRAN CH-4	(S ea t No - 46 )
1 2 8	26929 /2022	25.04. 2022	WP (C) - 25316 /2017	S.K.DAS	C.O .	CHIE F JUST ICE' S	Order Dtd. 2022-04-22			(S ea t No - )

						COURT			46)
129	26930/2022	25.04.2022	WP (C) - 3186/2022	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-21		(Seat No - 46)
130	26931/2022	25.04.2022	WP (C) - 10067/2022	P.L.MIS HRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-22		(Seat No - 46)
131	26932/2022	25.04.2022	MACA-267/2021	S. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-21		(Seat No - 46)
132	26933/2022	25.04.2022	WP (C) - 10031/2022	SURENDRA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-22		(Seat No - 46)
133	26934/2022	25.04.2022	MACA-267/2021	K.C.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-04-21		(Seat No - 46)
134	26935/2022	25.04.2022	WP (C) - 3808/2015	M.N.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2022-04-22		(Seat No - 46)
135	26936/2022	25.04.2022	MACA-352/2020	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-04-21		(Seat No - 46)
133	26937/2022	25.04.2022	MACA-352/2020	K.C.NAYAK	C.O.	COURT	Order Dtd. 2022-04-21		(Seat

6			020			NO. 22				t No - 46 )
1 3 7	26938 /2022	25.04. 2022	WP (C) - 2652/ 2018	S.L.PAT NAIK	C.O .	COUR T NO. 22	Order Dtd. 2022-04-22			(S ea t No - 46 )
1 3 8	26939 /2022	25.04. 2022	CRLMC - 37/20 22	R. K. MALLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-20			(S ea t No - 46 )
1 3 9	26940 /2022	25.04. 2022	WP (C) - 9565/ 2016	N.SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-22		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 8)
1 4 0	26941 /2022	25.04. 2022	CRLMC - 177/2 022	A. K. ROUT	C.O .	COUR T NO. 11	Order Dtd. 2022-04-21		CRMI NAL MISC -2	(S ea t No - 17 )
1 4 1	26942 /2022	25.04. 2022	WP (C) - 5820/ 2021	K.C.PAN DA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-22		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 6)
1 4 2	26943 /2022	25.04. 2022	WP (C) - 5820/ 2021	S.K.BEH ERA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-22		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 6)
1 4 3	26944 /2022	25.04. 2022	WP (C) - 15947	P.K.MOH ANTY	C.O .	COUR T NO.	Order Dtd. 2022-04-22			(S ea t

			/2020			1			No - 116)
144	26945/2022	25.04.2022	CRLMC - 451/2011	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-07		(Seat No - 116)
145	26946/2022	25.04.2022	CRLMC - 1054/2011	M. N. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-03-25		(Seat No - 116)
146	26947/2022	25.04.2022	CRLMC - 378/2012	M/S.S.K .NAYAK-3	C.O.	COURT NO. 15	Order Dtd. 2022-04-18		(Seat No - 116)
147	26948/2022	25.04.2022	CRLMC - 3612/2010	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-07		(Seat No - 116)
148	26949/2022	25.04.2022	CRLMC - 2420/2013	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-04-18		(Seat No - 116)
149	26950/2022	25.04.2022	CRLMC - 2708/2016	R. K. MAHABHOI	C.O.	COURT NO. 1	Order Dtd. 2022-04-18		(Seat No - 116)
150	26951/2022	25.04.2022	CRLMC - 3368/2018	BICHITRA NARAYAN SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18		(Seat No - 116)

151	26952/2022	25.04.2022	CRLMC - 2647/2011	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-11		(Seat No - 116)
152	26953/2022	25.04.2022	CRLMC - 1158/2019	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2	Order Dtd. 2022-04-11		(Seat No - 116)
153	26954/2022	25.04.2022	CRLMC - 650/2012	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-18		(Seat No - 116)
154	26955/2022	25.04.2022	CRLMC - 650/2012	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-18		(Seat No - 116)
155	26956/2022	25.04.2022	CRLMC - 1568/2005	NIRANJAN MALLICK	C.O.	COURT NO. 23	Order Dtd. 2022-02-21		(Seat No - 116)
156	26957/2022	25.04.2022	WP (C) - 3278/2019	P.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-30		(Seat No - 116)
157	26958/2022	25.04.2022	CRLMC - 1871/2010	BINDU SAGAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-03-14		(Seat No - 116)
158	26959/2022	25.04.2022	CRLMC - 1871/2010	PITABAS NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-03-14		(Seat No - 116)

										- 11 6)
1 5 9	26960 /2022	25.04. 2022	WP (C) - 3278/ 2019	H.K.PAN DA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-30			(S ea t No - 11 6)
1 6 0	26961 /2022	25.04. 2022	CRLMC - 2920/ 2011	SUSANTA KUMAR BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-15			(S ea t No - 11 6)
1 6 1	26962 /2022	25.04. 2022	WP (C) - 3278/ 2019	G.ROUT	C.O .	COUR T NO. 22	Order Dtd. 2022-03-30			(S ea t No - 11 6)
1 6 2	26963 /2022	25.04. 2022	ABLAP L- 16178 /2020	K.C.PAN DA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 11 6)
1 6 3	26964 /2022	25.04. 2022	CRLMC - 1514/ 2011	P. N. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-03-28			(S ea t No - 11 6)
1 6 4	26965 /2022	25.04. 2022	ABLAP L- 16174 /2020	K.C.PAN DA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 11 6)
1 6 5	26966 /2022	25.04. 2022	CRLMP - 581/2 021	H.K.PAN DA	C.O .	COUR T NO. 17	Order Dtd. 2022-03-31			(S ea t No - 11 6)
1	26967	25.04.	WP (C)	JAGANNA	C.O	COUR	Order Dtd. 2022-04-12			(S

66	/2022	2022	- 5164/ 2022	TH KAMILA	.	T NO. 1				ea t No - 11 6)
167	26968 /2022	25.04. 2022	ABLAP L- 16173 /2020	K.C.PAN DA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 11 6)
168	26969 /2022	25.04. 2022	ABLAP L- 10572 /2019	D.K.JEN A	C.O .	COUR T NO. 1	Order Dtd. 2022-04-22			(S ea t No - 11 6)
169	26970 /2022	25.04. 2022	ABLAP L- 16170 /2020	K.C.PAN DA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 11 6)
170	26971 /2022	25.04. 2022	ABLAP L- 16168 /2020	K.C.PAN DA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 11 6)
171	26972 /2022	25.04. 2022	ABLAP L- 16166 /2020	K.C.PAN DA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 11 6)
172	26973 /2022	25.04. 2022	ABLAP L- 16165 /2020	K.C.PAN DA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 11 6)
173	26974 /2022	25.04. 2022	ABLAP L- 8703/ 2020	B.SINGH	C.O .	COUR T NO. 17	Order Dtd. 2022-04-22			(S ea t No - 11 6)

										116)
174	26975/2022	25.04.2022	ABLAP L-16164/2020	K.C.PAN DA	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 116)
175	26976/2022	25.04.2022	ABLAP L-16163/2020	J.P.KAR	C.O.	COURT NO. 25	Order Dtd. 2022-04-22		CRIMINAL MISC -2	(Seat No - 15)
176	26977/2022	25.04.2022	ABLAP L-16162/2020	K.C.PAN DA	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
177	26978/2022	25.04.2022	ABLAP L-13870/2020	P.K.JEN A	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 15)
178	26979/2022	25.04.2022	ABLAP L-16161/2020	K.C.PAN DA	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
179	26980/2022	25.04.2022	ABLAP L-16159/2020	K.C.PAN DA	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
180	26981/2022	25.04.2022	ABLAP L-13889/2020	PRADEEP KUMAR PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 15)
188	26982/2022	25.04.2022	ABLAP L-	K.C.PAN DA	C.O.	COURT	Order Dtd. 2022-04-22			(Seat



1			16158 /2020			NO. 25				t No - 15 )
1 8 2	26983 /2022	25.04. 2022	ABLAP L- 15613 /2020	G.B.PAR IDA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 15 )
1 8 3	26984 /2022	25.04. 2022	ABLAP L- 16064 /2020	G.B.PAR IDA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 15 )
1 8 4	26985 /2022	25.04. 2022	ABLAP L- 16141 /2020	A.K.NAY AK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 15 )
1 8 5	26986 /2022	25.04. 2022	ABLAP L- 16156 /2020	L.D.SAH OO-A	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22	CRMI NAL MISC -2		(S ea t No - 15 )
1 8 6	26987 /2022	25.04. 2022	ABLAP L- 16124 /2020	K.C.TRI PATHY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 15 )
1 8 7	26988 /2022	25.04. 2022	ABLAP L- 16108 /2020	L.D.SAH OO-A	C.O .	COUR T NO. 25	Order Dtd. 2021-04-22			(S ea t No - 15 )
1 8 8	26989 /2022	25.04. 2022	ABLAP L- 16122 /2020	PRASANJ IT BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 15 )

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189	26990/2022	25.04.2022	ABLAP L-16092/2020	L.D.SAHOO-A	C.O.	COURT NO. 25	Order Dtd. 2022-04-22		CRIMINAL MISC -1	(Seat No - 6)
190	26991/2022	25.04.2022	ABLAP L-16114/2020	R.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-22		CRIMINAL MISC -2	(Seat No - 15)
191	26992/2022	25.04.2022	ABLAP L-16266/2020	M.R.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
192	26993/2022	25.04.2022	ABLAP L-16113/2020	K.C.TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
193	26994/2022	25.04.2022	ABLAP L-16261/2020	P.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
194	26995/2022	25.04.2022	ABLAP L-16046/2020	B.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
195	26996/2022	25.04.2022	ABLAP L-16180/2020	K.C.PANDA	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
196	26997/2022	25.04.2022	ABLAP L-16002/2020	A.K.ROUT	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)

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1 9 7	26998 /2022	25.04. 2022	ABLAP L- 15980 /2020	M.R.BAR IK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 15 )
1 9 8	26999 /2022	25.04. 2022	ABLAP L- 15956 /2020	B.K.LEN KA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 15 )
1 9 9	27000 /2022	25.04. 2022	ABLAP L- 15890 /2020	BALARAM SINGH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 15 )
2 0 0	27001 /2022	25.04. 2022	ABLAP L- 15848 /2020	M.K.MOH ANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 15 )
2 0 1	27002 /2022	25.04. 2022	ABLAP L- 15819 /2020	P.K.PAN I	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 15 )
2 0 2	27003 /2022	25.04. 2022	ABLAP L- 15810 /2020	H.K.PAN DA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 15 )
2 0 3	27004 /2022	25.04. 2022	WP (C) - 3937/ 2022	R.K.SAH U	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21			(S ea t No - 15 )
2	27005	25.04.	WP (C)	R.K.SAH	C.O	COUR	Order Dtd. 2022-04-21			(S

04	/2022	2022	- 3937/ 2022	U	.	T NO. 3				ea t No - 15 )
205	27006 /2022	25.04. 2022	WP (C) - 3937/ 2022	R.K.SAH U	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21			(S ea t No - 15 )
206	27007 /2022	25.04. 2022	WP (C) - 3937/ 2022	SUVENDU BARIK	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21			(S ea t No - 15 )
207	27008 /2022	25.04. 2022	WP (C) - 3937/ 2022	B.N.SHA DANGI	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21			(S ea t No - 15 )
208	27009 /2022	25.04. 2022	WP (C) - 7050/ 2022	P K LENKA	GEN ERA L		Order Dtd. 2022-04-05			(S ea t No - 15 )
209	27010 /2022	25.04. 2022	CRLRE V- 156/2 022	SIBA PRASAD SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 15 )
210	27011 /2022	25.04. 2022	ABLAP L- 15770 /2020	JYOTI PRAKASH KAR	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 15 )
211	27012 /2022	25.04. 2022	ABLAP L- 15754 /2020	P. K. DASH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 15 )

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212	27013/2022	25.04.2022	ABLAP L-15719/2020	S. R. KAR	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
213	27014/2022	25.04.2022	WP (C) - 10105/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21			(Seat No - 15)
214	27015/2022	25.04.2022	ABLAP L-15681/2020	KSHITISH	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
215	27016/2022	25.04.2022	ABLAP L-15630/2020	R. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
216	27017/2022	25.04.2022	ABLAP L-15629/2020	R. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
217	27018/2022	25.04.2022	ABLAP L-15617/2020	P. K. JENA	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
218	27019/2022	25.04.2022	CONTC - 2382/2022	A.K.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 15)
21	27020/2022	25.04.2022	ABLAP L-	P. R. PARIDA	C.O.	COURT	Order Dtd. 2022-04-22		CRIMINAL	(Sea

9			15594 /2020			NO. 25			MISC -3	t No - 4)
2 2 0	27021 /2022	25.04. 2022	CONTC - 2381/ 2022	A.K.DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 4)
2 2 1	27022 /2022	25.04. 2022	ABLAP L- 15592 /2020	P. R. PARIDA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22		CRIM INAL MISC -3	(S ea t No - 4)
2 2 2	27023 /2022	25.04. 2022	CONTC - 2671/ 2022	S.K.PAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 4)
2 2 3	27024 /2022	25.04. 2022	ABLAP L- 15584 /2020	JAGANNA TH KAMILA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 4)
2 2 4	27025 /2022	25.04. 2022	CONTC - 2732/ 2022	S.K.PAR IDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 4)
2 2 5	27026 /2022	25.04. 2022	ABLAP L- 15538 /2020	SURENDR A DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22		CRIM INAL MISC -3	(S ea t No - 4)
2 2 6	27027 /2022	25.04. 2022	CONTC - 1354/ 2022	L.D.PAN DA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 4)
2 2 7	27028 /2022	25.04. 2022	ABLAP L- 15530 /2020	SURENDR A DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22		CRIM INAL MISC -3	(S ea t No - 4)
2	27029	25.04.	CONTC	DILLIP	C.O	COUR	Order Dtd. 2022-04-22			(S

28	/2022	2022	- 1927/ 2022	SAMAL	.	T NO. 2 OLD				ea t No - 4)
229	27030 /2022	25.04. 2022	ABLAP L- 15446 /2020	PRADEEP KUMAR MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 4)
230	27031 /2022	25.04. 2022	CONTC - 1928/ 2022	DILLIP SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 4)
231	27032 /2022	25.04. 2022	ABLAP L- 15900 /2020	PRASANJ IT BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 4)
232	27033 /2022	25.04. 2022	CONTC - 4629/ 2021	K.MANDA L	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 4)
233	27034 /2022	25.04. 2022	ABLAP L- 14144 /2020	MRUTYUN JAY MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 4)
234	27035 /2022	25.04. 2022	WP (C) - 9014/ 2022	A.K.PAR IDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 4)
235	27036 /2022	25.04. 2022	ABLAP L- 13237 /2020	H.N.MOH APATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-22			(S ea t No - 4)
236	27037 /2022	25.04. 2022	WP (C) - 9014/ 2022	A.K.JEN A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 4)

2 3 7	27038 /2022	25.04. 2022	ABLAP L- 10887 /2020	H. K. PATRA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-22			(S ea t No - 4)
2 3 8	27039 /2022	25.04. 2022	ABLAP L- 8113/ 2020	A. KALASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-22			(S ea t No - 4)
2 3 9	27040 /2022	25.04. 2022	WP (C) - 9564/ 2022	D.BEHER A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 4)
2 4 0	27041 /2022	25.04. 2022	ABLAP L- 7585/ 2020	ASHOK KUMAR RANA	C.O .	COUR T NO. 23	Order Dtd. 2022-04-22			(S ea t No - 4)
2 4 1	27042 /2022	25.04. 2022	WP (C) - 9524/ 2022	SURESH CH. SUNDARA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 4)
2 4 2	27043 /2022	25.04. 2022	ABLAP L- 15785 /2020	GYANA RANJAN PATRA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 4)
2 4 3	27044 /2022	25.04. 2022	WP (C) - 8639/ 2022	R.K.MIS HRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 4)
2 4 4	27045 /2022	25.04. 2022	ABLAP L- 6021/ 2020	H. K. PATRA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 4)
2 4 5	27046 /2022	25.04. 2022	ABLAP L- 3429/ 2020	RAHUL SETHI	C.O .	COUR T NO. 25	Order Dtd. 2022-04-22			(S ea t No - 4)



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246	27047/2022	25.04.2022	WP (C) - 9169/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22		(Seat No - 4)
247	27048/2022	25.04.2022	ABLAP L- 2964/2020	S. S. PATTNAI K	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22		(Seat No - 4)
248	27049/2022	25.04.2022	WP (C) - 9440/2022	A.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22		(Seat No - 4)
249	27050/2022	25.04.2022	ABLAP L- 2275/2020	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-22		(Seat No - 4)
250	27051/2022	25.04.2022	CRLRE V- 135/2022	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21		(Seat No - 4)
251	27052/2022	25.04.2022	ABLAP L- 18395/2019	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-04-22		(Seat No - 4)
252	27053/2022	25.04.2022	CRLRE V- 407/2021	B.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-04-21	CRIMINAL REVISION	(Seat No - 1)
253	27054/2022	25.04.2022	ABLAP L- 15289/2019	R. DAS	C.O.	COURT NO. 25	Order Dtd. 2021-04-22		(Seat No - 1)
254	27055/2022	25.04.2022	CRLRE V- 151/2022	P.K.MIS HRA	C.O.	COURT NO. 2	Order Dtd. 2022-04-21		(Seat No

						OLD				-1)
255	27056/2022	25.04.2022	ABLAP L-417/2019	R. K. DEHURY	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 1)
256	27057/2022	25.04.2022	ABLAP L-414/2019	SARAT KUMAR JENA	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 1)
257	27058/2022	25.04.2022	BLAPL - 6200/2021	B.R.SEN APATI	C.O.	COURT NO. 25	Order Dtd. 2022-04-20			(Seat No - 1)
258	27059/2022	25.04.2022	BLAPL - 1656/2022	S.CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-20			(Seat No - 1)
259	27060/2022	25.04.2022	BLAPL - 7966/2021	G.JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21			(Seat No - 1)
260	27061/2022	25.04.2022	ABLAP L-2745/2022	P.K.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21			(Seat No - 1)
261	27062/2022	25.04.2022	CRLMC - 512/2011	NIRANJAN SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-04-22			(Seat No - 1)
262	27063/2022	25.04.2022	CRLMC - 1396/2011	P.K.LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-04-22			(Seat No - 1)
263	27064/2022	25.04.2022	ABLAP L-16062	P. K. DAS	C.O.	COURT NO.	Order Dtd. 2022-04-22		CRIMINAL MISC	(Seat No - 1)

			/2018			25			-3	No - 14)
264	27065/2022	25.04.2022	WP (C) - 4081/2019	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-22		WRIT BRANCH-8	(Seat No - 42)
265	27066/2022	25.04.2022	WP (C) - 4050/2022	M.K.PANIGRAHI	C.O.	COURT NO. 25	Order Dtd. 2022-04-22		WRIT BRANCH-6	(Seat No - 24)
266	27067/2022	25.04.2022	CONTC - 1636/2022	L.D.PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 24)
267	27068/2022	25.04.2022	WP (C) - 8162/2017	A. K. ACHARYA	GENERAL		Order Dtd. 2022-04-12		WRIT BRANCH-2	(Seat No - 34)
268	27069/2022	25.04.2022	CONTC - 773/2022	DAYANIDHI MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 34)
269	27070/2022	25.04.2022	RSA-422/2013	D. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 34)
270	27071/2022	25.04.2022	MATA-78/2022	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-21			(Seat No - 34)

271	27072/2022	25.04.2022	CONTC - 2778/2022	B.K.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 34)
272	27073/2022	25.04.2022	WP (C) - 16946/2020	P. N. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-04-21			(Seat No - 34)
273	27074/2022	25.04.2022	CONTC - 2755/2022	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 34)
274	27075/2022	25.04.2022	WP (C) - 5645/2022	K. MANDAL	C.O.	COURT NO. 3	Order Dtd. 2022-04-22			(Seat No - 34)
275	27076/2022	25.04.2022	CONTC - 2668/2022	S.K.PAL	C.O.	COURT NO. 3	Order Dtd. 2022-04-22			(Seat No - 34)
276	27077/2022	25.04.2022	WP (C) - 930/2022	M. R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-22		WRIT BRANCH (DIVISION BENCH)	(Seat No - 105)
277	27078/2022	25.04.2022	CONTC - 2663/2022	S.K.PAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-22			(Seat No - 105)
278	27079/2022	25.04.2022	CRLA-395/2021	GAGAN ROUT	C.O.	COURT NO.	Order Dtd. 2022-04-19		CRIMINAL APPE	(Seat

						6			AL	No - 1)
279	27080/2022	25.04.2022	WPC (OAC) - 4082/2014	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-04-20			(Seat No - 1)
280	27081/2022	25.04.2022	CONTC - 6136/2021	B. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-04-22			(Seat No - 1)
281	27082/2022	25.04.2022	WP (C) - 5935/2022	ASHOK KUMAR RANA	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 1)
282	27083/2022	25.04.2022	WP (C) - 5935/2022	ASHOK KUMAR RANA	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 1)
283	27084/2022	25.04.2022	WP (C) - 5935/2022	K. N. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 1)
284	27085/2022	25.04.2022	WP (C) - 707/2022	DEBENDRA BEHERA	GENERAL		Order Dtd. 2022-03-17	WRIT BRANCH (DIVISION BENCH)		(Seat No - 103)
285	27086/2022	25.04.2022	CRLRE V- 414/2018	P.K. LENKA	GENERAL		Entire Order			(Seat No - 103)
286	27087/2022	25.04.2022	WP (C) - 14747/2017	K. SAHOO	C.O.	CHIEF JUSTICE'S	Order Dtd. 2022-04-22	WRIT BRANCH (DIVISION)		(Seat No -

						COURT			N BENCH)	113)
287	27088/2022	25.04.2022	CONTC (CPC) - 422/2017	B C PANDA	GENERAL		Order Dtd. 2022-03-14			(Seat No - 113)
288	27089/2022	25.04.2022	CRLRE V- 112/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-19		CRIMINAL REVISION	(Seat No - 1)
289	27090/2022	25.04.2022	WP (C) - 9196/2022	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-13			(Seat No - 1)
290	27091/2022	25.04.2022	CRLMC - 639/2022	DEBENDRA BEHERA	GENERAL		Order Dtd. 2022-03-30			(Seat No - 1)
291	27092/2022	25.04.2022	WP (C) - 9293/2012	R K ROU	GENERAL		Order Dtd. 2012-05-10		WRIT BRANCH-5	(Seat No - 23)
292	27093/2022	25.04.2022	WP (C) - 4087/2010	SUMANTA DAS	GENERAL		Order Dtd. 2014-03-19		WRIT BRANCH-1	(Seat No - 30)
293	27094/2022	25.04.2022	RSA- 37/2002	S DASH	GENERAL		Order Dtd. 2022-03-29			(Seat No - 30)
294	27095/2022	25.04.2022	CRLMC - 219/2022	S DASH	GENERAL		Order Dtd. 2022-01-20		CRIMINAL MISC -3	(Seat No - 3)

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2 9 5	27096 /2022	25.04. 2022	CMP- 1422/ 2018	A MOHANTY	GEN ERA L		Order Dtd. 2022-04-19			(S ea t No - 18 )
2 9 6	27097 /2022	25.04. 2022	WP (C) - 33235 /2021	D K JENA	GEN ERA L		PetitionAnnexure,Entir e Order,			(S ea t No - 18 )
2 9 7	27098 /2022	25.04. 2022	WP (C) - 1330/ 2016	D K JENA	GEN ERA L		Order Dtd. 2021-12-06			(S ea t No - 18 )
2 9 8	27099 /2022	25.04. 2022	RSA- 261/2 003	S C DAS	GEN ERA L		Entire Order	SECO ND APPE AL		(S ea t No - 2)
2 9 9	27100 /2022	25.04. 2022	BLAPL - 7048/ 2021	NANTU DAS	GEN ERA L		Order Dtd. 2022-03-04			(S ea t No - 2)
3 0 0	27101 /2022	25.04. 2022	WP (C) - 5092/ 2022	B.N. SAHU	C.O .	COUR T NO. 24	Order Dtd. 2022-04-22			(S ea t No - 2)
3 0 1	27102 /2022	25.04. 2022	CRLA- 67/20 22	K.S.DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-04-19	CRIM INAL APPE AL		(S ea t No - 3)
3 0 2	27103 /2022	25.04. 2022	WP (C) - 8723/ 2022	A.K.PAN DA	C.O .	COUR T NO. 24	Order Dtd. 2022-04-21			(S ea t No -

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303	27104/2022	25.04.2022	WP (C) - 39565/2021	B.B.DAS	C.O.	COURT NO. 24	Order Dtd. 2022-04-22			(Seat No - 3)
304	27105/2022	25.04.2022	WP (C) - 10448/2017	S C DAS	GENERAL		Order Dtd. 2017-09-04	WRIT BRANCH-6		(Seat No - 16)
305	27106/2022	25.04.2022	WP (C) - 6308/2022	P.BASTIA	C.O.	COURT NO. 24	Order Dtd. 2022-04-22	WRIT BRANCH-7		(Seat No - 15)
306	27107/2022	25.04.2022	WP (C) - 10704/2012	A.K.JEN A	C.O.	COURT NO. 5	Order Dtd. 2022-04-22			(Seat No - 15)
307	27108/2022	25.04.2022	WP (C) - 7114/2022	D.K.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-04-22			(Seat No - 15)
308	27109/2022	25.04.2022	WP (C) - 7114/2022	S.S.BISWAL	C.O.	COURT NO. 24	Order Dtd. 2022-04-22			(Seat No - 15)
309	27110/2022	25.04.2022	WP (C) - 10426/2021	MOTILAL MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-04-22			(Seat No - 15)
310	27111/2022	25.04.2022	WP (C) - 6974/2022	S S BISWAL	GENERAL		Order Dtd. 2022-04-13			(Seat No



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3 1 1	27112 /2022	25.04. 2022	WP (C) - 7309/ 2022	M.ROUT	C.O .	COUR T NO. 24	Order Dtd. 2022-04-22			(S ea t No - 15 )
3 1 2	27113 /2022	25.04. 2022	WP (C) - 9098/ 2022	P.K. LENKA	C.O .	COUR T NO. 24	Order Dtd. 2022-04-22			(S ea t No - 15 )
3 1 3	27114 /2022	25.04. 2022	RPFAM - 15/20 22	B.B. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 15 )
3 1 4	27115 /2022	25.04. 2022	RPFAM - 294/2 017	D.NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022-04-21			(S ea t No - 15 )
3 1 5	27116 /2022	25.04. 2022	WP (C) - 2482/ 2017	T BAG	GEN ERA L		Order Dtd. 2017-05- 03Petition,Annexure,		WRIT BRAN CH- 10	(S ea t No - 56 )
3 1 6	27117 /2022	25.04. 2022	RPFAM - 71/20 21	A.MOHAN TY	C.O .	COUR T NO. 17	Order Dtd. 2022-04-20			(S ea t No - 56 )
3 1 7	27118 /2022	25.04. 2022	WP (C) - 2482/ 2017	T BAG	GEN ERA L		Order Dtd. 2017-05-03		WRIT BRAN CH- 10	(S ea t No - 56 )
3	27119	25.04.	WPC (O	J.R.	C.O	COUR	Order Dtd. 2022-04-21			(S

18	/2022	2022	APC) - 212/2 014	KAR	.	T NO. 11				ea t No - 56 )
319	27120 /2022	25.04. 2022	RPFAM - 80/20 18	K.K.NAT H	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 56 )
320	27121 /2022	25.04. 2022	BLAPL - 869/2 022	UNMESH CHANDRA JENA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-22			(S ea t No - 56 )
321	27122 /2022	25.04. 2022	ARBP- 41/20 20	T BAG	GEN ERA L		Order Dtd. 2022-02- 11Petition,Annexure,			(S ea t No - 56 )
322	27123 /2022	25.04. 2022	BLAPL - 1225/ 2022	T. R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-04-22			(S ea t No - 56 )
323	27124 /2022	25.04. 2022	BLAPL - 1251/ 2022	SUMIT SEKHAR PATTANA IK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-22			(S ea t No - 56 )
324	27125 /2022	25.04. 2022	ARBP- 41/20 20	T BAG	GEN ERA L		Order Dtd. 2022-02- 11Petition,Annexure,			(S ea t No - 56 )
325	27126 /2022	25.04. 2022	BLAPL - 11602 /2021	S. K. BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2022-04-22		CRIM INAL MISC -1	(S ea t No - 56 )

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3 2 6	27127 /2022	25.04. 2022	ARBP- 42/20 20	T BAG	GEN ERA L		Order Dtd. 2022-02- 11Petition,Annexure,			(S ea t No - 8)
3 2 7	27128 /2022	25.04. 2022	BLAPL - 597/2 022	S. S. PATNAI K	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-22			(S ea t No - 8)
3 2 8	27129 /2022	25.04. 2022	BLAPL - 246/2 022	LAXMIDH AR MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-22		CRIM INAL MISC -3	(S ea t No - 18 )
3 2 9	27130 /2022	25.04. 2022	RPFAM - 80/20 18	B.K.PAN I	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 18 )
3 3 0	27131 /2022	25.04. 2022	CRLMC - 4388/ 2011	S.R. TRIPATH Y	GEN ERA L		Order Dtd. 2022-04-11	LCR		(S ea t No - 18 )
3 3 1	27132 /2022	25.04. 2022	WP (C) - 8579/ 2022	P.K.BAR IK	C.O .	COUR T NO. 24	Order Dtd. 2022-04-21			(S ea t No - 18 )
3 3 2	27133 /2022	25.04. 2022	BLAPL - 205/2 022	SUBRATA PANDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-22		CRIM INAL MISC -3	(S ea t No - 18 )
3 3 3	27134 /2022	25.04. 2022	BLAPL - 9116/ 2021	J. PRADHAN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-22			(S ea t No - 18 )

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334	27135/2022	25.04.2022	WP (C) - 3704/2012	S.K.MEH ERULLA	GENERAL		AnnexureCounter,			(Seat No - 18)
335	27136/2022	25.04.2022	WP (C) - 9917/2022	B.B.DAS	C.O.	COURT NO. 24	Order Dtd. 2022-04-22		WRIT BRANCH-3	(Seat No - 28)
336	27137/2022	25.04.2022	BLAPL - 7346/2021	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-22		CRIMINAL MISC -3	(Seat No - 3)
337	27138/2022	25.04.2022	WP (C) - 9304/2022	A.K.JEN A	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-22			(Seat No - 3)
338	27139/2022	25.04.2022	ABLAP L- 1385/2021	PRASANJIT BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(Seat No - 3)
339	27140/2022	25.04.2022	WP (C) - 19442/2020	DR. SIDHARTHA KUMAR SAHU	GENERAL		Order Dtd. 2022-04-20			(Seat No - 3)
340	27141/2022	25.04.2022	WP (C) - 9302/2022	UDAYA KUMAR	C.O.	COURT NO. 24	Order Dtd. 2022-04-22			(Seat No - 3)
341	27142/2022	25.04.2022	BLAPL - 871/2021	C.R. KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-22			(Seat No - 3)
3	27143	25.04.	FAO-	D	GEN		Order Dtd. 2018-03-16		MISC	(S

4 2	/2022	2022	189/2 014	BISWAL	ERA L				. APPE AL SEC.	ea t No - 9)
3 4 3	27144 /2022	25.04. 2022	ABLAP L- 701/2 022	M. PANDA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21			(S ea t No - 9)
3 4 4	27145 /2022	25.04. 2022	WP (C) - 8898/ 2014	P.K.MOH ANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-22		WRIT BRAN CH-6	(S ea t No - 25 )
3 4 5	27146 /2022	25.04. 2022	WP (C) - 31426 /2020	D BISWAL	GEN ERA L		Order Dtd. 2020-11-25			(S ea t No - 25 )
3 4 6	27147 /2022	25.04. 2022	BLAPL - 1725/ 2020	PRATAP SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-04-22			(S ea t No - 25 )
3 4 7	27148 /2022	25.04. 2022	WP (C) - 9467/ 2022	A.MOHAN TY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-22			(S ea t No - 25 )
3 4 8	27149 /2022	25.04. 2022	BLAPL - 888/2 010	M K PANI	GEN ERA L		Order Dtd. 2010-02-16		CRIM INAL MISC -1	(S ea t No - 7)
3 4 9	27150 /2022	25.04. 2022	ABLAP L- 2792/ 2022	P. K. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-20			(S ea t No - 7)
3 5	27151 /2022	25.04. 2022	WP (C) -	D.NAYAK	C.O .	COUR T	Order Dtd. 2022-04-22		WRIT BRAN	(S ea

0			9608/ 2022			NO. 24			CH-7	t No - 48 )
3 5 1	27152 /2022	25.04. 2022	ABLAP L- 2791/ 2022	P. K. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-20			(S ea t No - 48 )
3 5 2	27153 /2022	25.04. 2022	ABLAP L- 1448/ 2020	J.P.KAR	GEN ERA L		Entire Order	EXCE PT HAND WRIT TEN ORDE R		(S ea t No - 48 )
3 5 3	27154 /2022	25.04. 2022	ABLAP L- 2790/ 2022	P. K. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-20			(S ea t No - 48 )
3 5 4	27155 /2022	25.04. 2022	WPC (O AC) - 1067/ 2018	R R DAS	GEN ERA L		Order Dtd. 2022-04-07			(S ea t No - 48 )
3 5 5	27156 /2022	25.04. 2022	ABLAP L- 2903/ 2022	R. K. SARANGI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 48 )
3 5 6	27157 /2022	25.04. 2022	MACA- 678/2 017	N ROUT	GEN ERA L		Order Dtd. 2022-02-10			(S ea t No - 48 )
3 5 7	27158 /2022	25.04. 2022	ABLAP L- 14970 /2018	P K MISHRA	GEN ERA L		Order Dtd. 2019-01-28	CRMI NAL MISC -2		(S ea t No - 11

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358	27159/2022	25.04.2022	ABLAP L-13999/2020	A.K.SARANGI	GENERAL		Order Dtd. 2022-04-22			(Seat No - 11)
359	27160/2022	25.04.2022	ABLAP L-1442/2022	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-20			(Seat No - 11)
360	27161/2022	25.04.2022	WP (C) - 8962/2022	D.RAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-20			(Seat No - 11)
361	27162/2022	25.04.2022	WP (C) - 10094/2022	U.KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21	WRIT BRANCH-4		(Seat No - 19)
362	27163/2022	25.04.2022	WP (C) - 9838/2022	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21			(Seat No - 19)
363	27164/2022	25.04.2022	ABLAP L-804/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21			(Seat No - 19)
364	27165/2022	25.04.2022	WP (C) - 9696/2022	P.K.JEN A	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21			(Seat No - 19)
365	27166/2022	25.04.2022	ABLAP L-772/2	L. ACHARI	C.O.	COURT NO.	Order Dtd. 2022-04-22			(Seat No - 19)

			022			9 OLD				No - 19 )
3 6 6	27167 /2022	25.04. 2022	WP (C) - 8049/ 2022	P.C.DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-04-21			(S ea t No - 19 )
3 6 7	27168 /2022	25.04. 2022	ABLAP L- 1583/ 2022	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 19 )
3 6 8	27169 /2022	25.04. 2022	WP (C) - 9695/ 2022	P.K.JEN A	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 19 )
3 6 9	27170 /2022	25.04. 2022	WP (C) - 4614/ 2022	S.R.KAR	C.O .	COUR T NO. 24	Order Dtd. 2022-04-22	WRIT BRAN CH-1		(S ea t No - 31 )
3 7 0	27171 /2022	25.04. 2022	ABLAP L- 1582/ 2022	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 31 )
3 7 1	27172 /2022	25.04. 2022	ABLAP L- 1573/ 2022	B. K. ROUTRAY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 31 )
3 7 2	27173 /2022	25.04. 2022	WP (C) - 9687/ 2022	P.K.JEN A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 31 )



373	27174/2022	25.04.2022	ABLAP L-1573/2022	ARUN KUMAR JATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21			(Seat No - 31)
374	27175/2022	25.04.2022	WP (C) - 4614/2022	A.K.ROUT	C.O.	COURT NO. 24	Order Dtd. 2022-04-22		WRIT BRANCH-1	(Seat No - 31)
375	27176/2022	25.04.2022	CRLRE V-84/2022	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21		CRIMINAL REVISION	(Seat No - 4)
376	27177/2022	25.04.2022	WP (C) - 9691/2022	P.K.JEN A	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21			(Seat No - 4)
377	27178/2022	25.04.2022	CRLRE V-85/2022	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21		CRIMINAL REVISION	(Seat No - 4)
378	27179/2022	25.04.2022	CRLA-566/2016	J.KAMIL A	C.O.	COURT NO. 22	Order Dtd. 2022-04-21			(Seat No - 4)
379	27180/2022	25.04.2022	WP (C) - 27261/2021	A.T.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-04-21			(Seat No - 4)
380	27181/2022	25.04.2022	WP (C) - 9056/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21			(Seat No - 4)
381	27182/2022	25.04.2022	WP (C) - 10061	SARATHI JYOTI MOHANTY	C.O.	COURT NO.	Order Dtd. 2022-04-21		WRIT BRANCH-4	(Seat No - 4)

			/2022			2 OLD				No - 19 )
3 8 2	27183 /2022	25.04. 2022	WP (C) - 13491 /2014	M.R.ROU TRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-13			(S ea t No - 19 )
3 8 3	27184 /2022	25.04. 2022	ABLAP L- 1525/ 2022	PRASANJ IT BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 19 )
3 8 4	27185 /2022	25.04. 2022	ABLAP L- 1424/ 2022	P. R. PARIDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-22			(S ea t No - 19 )
3 8 5	27186 /2022	25.04. 2022	ABLAP L- 1325/ 2022	M. R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21	CRIM INAL MISC -3		(S ea t No - 14 )
3 8 6	27187 /2022	25.04. 2022	MATA- 86/20 21	P.K.MOH ANTY	C.O .	COUR T NO. 9	Order Dtd. 2022-04-22	FIRS T APPE AL		(S ea t No - 1)
3 8 7	27188 /2022	25.04. 2022	ABLAP L- 1251/ 2022	B.R. SENAPAT I	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21	CRMI NAL MISC -2		(S ea t No - 16 )
3 8 8	27189 /2022	25.04. 2022	WP (C) - 9962/ 2022	UMAKANT A CHHOTRA Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 16 )
3	27190	25.04.	ABLAP	P. K.	C.O	COUR	Order Dtd. 2022-04-21			(S

89	/2022	2022	L-1241/2022	BEHERA	.	T NO. 9 OLD				ea t No - 16 )
390	27191/2022	25.04.2022	WP (C) - 8079/2022	PITABAS NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No - 16 )
391	27192/2022	25.04.2022	ABLAP L-15930/2021	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 16 )
392	27193/2022	25.04.2022	WP (C) - 37283/2020	M.R.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-04-22		WRIT BRAN CH-1	(S ea t No - 3)
393	27194/2022	25.04.2022	MACA-1001/2018	KSHITISH	C.O.	COURT NO. 6	Order Dtd. 2022-04-21			(S ea t No - 3)
394	27195/2022	25.04.2022	MACA-1001/2018	P. K. MAHALI	C.O.	COURT NO. 6	Order Dtd. 2022-04-21			(S ea t No - 3)
395	27196/2022	25.04.2022	WP (C) - 9806/2022	S.K.GARTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No - 3)
396	27197/2022	25.04.2022	WP (C) - 9976/2022	R. K. MAHABHOI	C.O.	COURT NO. 6	Order Dtd. 2022-04-21			(S ea t No - 3)
397	27198/2022	25.04.2022	WP (C) - 9672/	MANAS PATI	C.O.	COURT NO.	Order Dtd. 2022-04-20			(S ea t

			2022			2 OLD				No - 3)
3 9 8	27199 /2022	25.04. 2022	WP (C) - 9694/ 2022	UDAY KUMAR	C.O .	COUR T NO. 6	Order Dtd. 2022-04-22		WRIT BRAN CH-7	(S ea t No - 48 )
3 9 9	27200 /2022	25.04. 2022	WP (C) - 9557/ 2022	A. K. ROUL	C.O .	COUR T NO. 6	Order Dtd. 2022-04-21			(S ea t No - 48 )
4 0 0	27201 /2022	25.04. 2022	WP (C) - 5438/ 2022	A. K. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2022-04-21			(S ea t No - 48 )
4 0 1	27202 /2022	25.04. 2022	WP (C) - 9273/ 2022	SUDARSA N BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-04-22		WRIT BRAN CH-3	(S ea t No - 13 )
4 0 2	27203 /2022	25.04. 2022	WP (C) - 35302 /2021	A.K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21		WRIT BRAN CH-7	(S ea t No - 18 )
4 0 3	27204 /2022	25.04. 2022	WP (C) - 4837/ 2021	P. C. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 6)
4 0 4	27205 /2022	25.04. 2022	WP (C) - 9290/ 2022	S.K.MOH ANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No - 10 6)

405	27206/2022	25.04.2022	WP (C) - 5108/2022	B. K. PANDA	C.O.	COURT NO. 24	Order Dtd. 2022-04-22			(Seat No - 106)
406	27207/2022	25.04.2022	CRLA-355/2014	H.K. PAN DA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21			(Seat No - 106)
407	27208/2022	25.04.2022	WPC (O A) - 1786/2019	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22	OA Branch		(Seat No - 1)
408	27209/2022	25.04.2022	CRLA-560/2021	M.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-22	CRIMINAL APPEAL		(Seat No - 1)
409	27210/2022	25.04.2022	CRLRE V-469/2021	P.PANIG RAHI	C.O.	COURT NO. 11	Order Dtd. 2022-04-22			(Seat No - 1)
410	27211/2022	25.04.2022	CRLA-642/2014	S.C.SUN DARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21			(Seat No - 1)
411	27212/2022	25.04.2022	CRLRE V-50/2017	B.K.SAH OO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 1)
412	27213/2022	25.04.2022	CRLRE V-586/2018	RABI SAMAL	C.O.	COURT NO. 10	Order Dtd. 2022-04-22			(Seat No - 1)
413	27214/2022	25.04.2022	CRLRE V-586/2	RABI SAMAL	C.O.	COURT NO.	Order Dtd. 2022-04-22			(Seat No - 1)

			018			10			No - 1)
4 1 4	27215 /2022	25.04. 2022	CRLRE V- 2/202 2	GANESH SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-04-21		(S ea t No - 1)
4 1 5	27216 /2022	25.04. 2022	CRLRE V- 98/20 22	MAHES DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21		(S ea t No - 1)
4 1 6	27217 /2022	25.04. 2022	CRLRE V- 139/2 022	A.K.BUD HIA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21		(S ea t No - 1)
4 1 7	27218 /2022	25.04. 2022	CMAPL - 92/20 17	U.P.BAG	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13		(S ea t No - 1)
4 1 8	27219 /2022	25.04. 2022	CMAPL - 91/20 17	U.P.BAG	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13		(S ea t No - 1)
4 1 9	27220 /2022	25.04. 2022	ABLAP L- 2984/ 2022	R.K.MAL LICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-20		(S ea t No - 1)
4 2 0	27221 /2022	25.04. 2022	WPC (O AC) - 3703/ 2013	D.R.RAT H	C.O .	COUR T NO. 9	Order Dtd. 2022-04-22		(S ea t No - 1)
4 2 1	27222 /2022	25.04. 2022	WP (C) - 28746 /2020	R.K.SAH U	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-22		(S ea t No - 1)
4 2 2	27223 /2022	25.04. 2022	RPFAM -	P.K.JEN A	C.O .	COUR T	Order Dtd. 2022-04-22	FIRS T	(S ea

2			276/2018			NO. 9 OLD		APPEAL	t No - 5)
423	27224/2022	25.04.2022	WP (C) - 28748/2020	R.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-22		(Seat No - 5)
424	27225/2022	25.04.2022	WP (C) - 28750/2020	R.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-22		(Seat No - 5)
425	27226/2022	25.04.2022	WP (C) - 28755/2020	R.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-22		(Seat No - 5)
426	27227/2022	25.04.2022	WP (C) - 28762/2020	R.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-22		(Seat No - 5)
427	27228/2022	25.04.2022	WP (C) - 28764/2020	R.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-22		(Seat No - 5)
428	27229/2022	25.04.2022	WP (C) - 28767/2020	R.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-22		(Seat No - 5)
429	27230/2022	25.04.2022	WP (C) - 28766/2020	R.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-22		(Seat No - 5)
430	27231/2022	25.04.2022	BLAPL - 10884/2021	M. R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-22		(Seat No - 5)
4	27232	25.04.	WP (C)	S NAYAK	GEN		Order Dtd. 2022-03-16		(S

31	/2022	2022	- 32860 /2020		ERA L					ea t No - 5)
432	27233 /2022	25.04. 2022	WP (C) - 6712/ 2021	S NAYAK	GEN ERA L		Order Dtd. 2022-03-16			(S ea t No - 5)
433	27234 /2022	25.04. 2022	CRA- 283/1 995	R. C. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-22		CRIM INAL APPE AL	(S ea t No - 1)
434	27235 /2022	25.04. 2022	CRLA- 695/2 016	I. PANDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-18			(S ea t No - 1)
435	27236 /2022	25.04. 2022	CRLA- 695/2 016	R. K. MAHABHO I	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-18			(S ea t No - 1)
436	27237 /2022	25.04. 2022	CRLA- 694/2 016	I. PANDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-18			(S ea t No - 1)
437	27238 /2022	25.04. 2022	CRLA- 687/2 016	R. K. BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-18			(S ea t No - 1)
438	27239 /2022	25.04. 2022	CRLA- 687/2 016	R. K. BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-18			(S ea t No - 1)
439	27240 /2022	25.04. 2022	GCRLA - 25/20 19	I. PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-04-18			(S ea t No - 1)



440	27241/2022	25.04.2022	GCRLA - 25/2019	I. PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-04-18		(Seat No - 1)
441	27242/2022	25.04.2022	GCRLA - 25/2019	P. K. PANI	C.O.	COURT NO. 6	Order Dtd. 2022-04-18		(Seat No - 1)
442	27243/2022	25.04.2022	ABLAP L- 9580/2020	K SWAIN	GENERAL		Order Dtd. 2022-04-13		(Seat No - 1)
443	27244/2022	25.04.2022	MACA- 711/2011	S R PANI	GENERAL		Order Dtd. 2022-03-30		(Seat No - 1)
444	27245/2022	25.04.2022	WP (C) - 11248/2009	J P KAR	GENERAL		Order Dtd. 2011-08-29	WRIT BRANCH-7	(Seat No - 5)
445	27246/2022	25.04.2022	WP (C) - 5118/2022	R K SAHU	GENERAL		Order Dtd. 2022-03-21		(Seat No - 5)
446	27247/2022	25.04.2022	WP (C) - 1700/2007	G.C. JENA	GENERAL		Order Dtd. 2016-02-23	WRIT BRANCH-6	(Seat No - 24)
447	27248/2022	25.04.2022	BLAPL - 2747/2022	H.K.MAHANTA	GENERAL		Order Dtd. 2022-04-18		(Seat No - 24)
448	27249/2022	25.04.2022	WP (C) - 7795/	P K PANI	GENERAL		Order Dtd. 2022-04-04		(Seat No - 24)

			2022							No - 24)
449	27250/2022	25.04.2022	BLAPL - 2945/2021	S BARIK	GENERAL		Order Dtd. 2022-03-30			(Seat No - 24)
450	27251/2022	25.04.2022	WPC (OAC) - 824/2009	P.C.CHH INCHANI	GENERAL		Order Dtd. 2021-08-25			(Seat No - 24)
451	27252/2022	25.04.2022	ABLAP L- 4432/2021	D K NAIK	GENERAL		Order Dtd. 2021-04-19			(Seat No - 24)
452	27253/2022	25.04.2022	WP (C) - 7576/2022	T K NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-21		WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
453	27254/2022	25.04.2022	ABLAP L- 2790/2022	PRATAP KUMAR BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-20			(Seat No - 107)
454	27255/2022	25.04.2022	WP (C) - 3992/2005	N C SINHA	GENERAL		Order Dtd. 2022-04-19			(Seat No - 107)
455	27256/2022	25.04.2022	ABLAP L- 14243/2021	L MOHANTY	GENERAL		Order Dtd. 2022-03-30			(Seat No - 10)

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4 5 6	27257 /2022	25.04. 2022	ABLAP L- 4149/ 2020	J PRADHAN	GEN ERA L		Order Dtd. 2022-04-07			(S ea t No - 10 7)
4 5 7	27258 /2022	25.04. 2022	ARBP- 42/20 20	T BAG	GEN ERA L		Entire Order			(S ea t No - 10 7)
4 5 8	27259 /2022	25.04. 2022	ARBP- 41/20 20	T BAG	GEN ERA L		Entire Order			(S ea t No - 10 7)
4 5 9	27260 /2022	25.04. 2022	WP (C) - 3457/ 2022	T BAG	GEN ERA L		Order Dtd. 2022-02-25			(S ea t No - 10 7)
4 6 0	27261 /2022	25.04. 2022	WP (C) - 5591/ 2022	T BAG	GEN ERA L		Order Dtd. 2022-04-19			(S ea t No - 10 7)
4 6 1	27262 /2022	25.04. 2022	WP (C) - 26877 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-21			(S ea t No - 10 7)
4 6 2	27263 /2022	25.04. 2022	WP (C) - 32651 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2021-10-27			(S ea t No - 10 7)
4 6 3	27264 /2022	25.04. 2022	WP (C) - 23356	S K BEHERA	GEN ERA L		Order Dtd. 2021-08-10			(S ea t

			/2021							No - 10 7)
4 6 4	27265 /2022	25.04. 2022	WP (C) - 12118 /2018	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-21			(S ea t No - 10 7)
4 6 5	27266 /2022	25.04. 2022	WP (C) - 8391/ 2014	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-20			(S ea t No - 10 7)
4 6 6	27267 /2022	25.04. 2022	RSA- 18/20 02	T. K. MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-18			(S ea t No - 10 7)
4 6 7	27268 /2022	25.04. 2022	WP (C) - 8878/ 2022	M. R. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-25			(S ea t No - 10 7)
4 6 8	27269 /2022	25.04. 2022	WP (C) - 8879/ 2022	M. R. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-25			(S ea t No - 10 7)
4 6 9	27270 /2022	25.04. 2022	BLAPL - 2908/ 2022	J. R. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-25			(S ea t No - 10 7)
4 7 0	27271 /2022	25.04. 2022	WP (C) - 7397/ 2022	PRASANJ IT BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21			(S ea t No - 10 7)

4 7 1	27272 /2022	25.04. 2022	CONTC - 1877/ 2022	D. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 10 7)
4 7 2	27273 /2022	25.04. 2022	FAO- 337/2 021	RAJAT DAS	C.O .	COUR T NO. 23	Order Dtd. 2022-04-20			(S ea t No - 10 7)
4 7 3	27274 /2022	25.04. 2022	BLAPL - 2866/ 2022	S. K. SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-25			(S ea t No - 10 7)
4 7 4	27275 /2022	25.04. 2022	WP (C) - 9302/ 2022	A. K. JENA	C.O .	COUR T NO. 24	Order Dtd. 2022-04-22			(S ea t No - 10 7)
4 7 5	27276 /2022	25.04. 2022	WP (C) - 9304/ 2022	UDAY KUMAR	C.O .	COUR T NO. 24	Order Dtd. 2022-04-22			(S ea t No - 10 7)